

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar  
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**Subject:** Distribution of litigation work amongst Law Officers in the Central Administrative Tribunal, Srinagar Bench.

**Government Order No. 9424 - JK(LD) of 2024.**  
**Dated. 31 - 05- 2024.**

In supersession of all the previous orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, J&K, the following distribution of litigation work amongst the Law Officers in the Central Administrative Tribunal, Srinagar Bench is ordered as shown against each:

S.No.	Name of the Law Officer/ Designation. Mr.	Departments Alloted
1.	Mohammad Rais Ud Din Ganaie Deputy Advocate General	i. Department of Law Justice and Parliamentary Affairs. ii. Forest Department including State Forest Corporation iii. IMPA iv. JKSSB v. ARI and Trainings Department. vi. Health and Medical Education Deptment including SKIMS. vii. School Education Department including JKBOSE. viii. Youth Services and Sports Department.
2.	Waseem Gul, Government Advocate	i. General Administration Department including JK BOPEE ii. Housing and Urban Development Department including Jammu and Kashmir Housing Board/ SMC/SDA. iii. Home Department including Anti Corruption Burreau. iv. Power Development Department and its allied Corporation. v. Public Works (R&B) Department including PMGSY/ERA/JKPCC/ Cable Car Corporation.

*Ushahid.*

*Reyazul*

		vi. Jal Shakti Department vii. Rural Development Department viii. Cooperative Department ix. Planning Development and Monitoring Department. x. Social Welfare Department xi. Tourism Department including Jammu and Kashmir Tourism Development Corporation. xii. Tribal Affairs Department xiii. Information Department xiv. Transport Department. xv. Culture Department. xvi. Skill Development Department xvii. Any other Department
3.	Nouman Idrees Malik, Government Advocate	i. Agriculture Production and Farmers Welfare Department. ii. Department of Horticulture iii. Animal, Sheep Husbandry and Fisheries Department. iv. Higher Education Department v. Estates Department vi. Labour & Employment Department. vii. Industries & Commerce Department
4.	S. Jeetender Singh Government Advocate	i. Food ,Civil Supplies &C.A ii. Civil Aviation Department iii. Election Department iv. Science & Technology v. Information Technology vi. Mining Department. vii. Finance Department including J&K and Ladakh Financial Corporation.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

Dated. 31 -05- 2024.

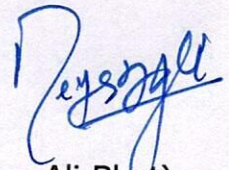
No. LAW-Jud/153/2021-10

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. All concerned Administrative Secretaries.

*Ushahel*  
*Jeetender Singh*

3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Divisional Commissioner Kashmir.
6. Registrar, Central Administrative Tribunal Srinagar Bench.
7. All Concerned Law Officers
8. Director Information, J&K, Srinagar.
9. Director Archives, Archaeology and Museums, J&K, Srinagar.
10. Director Litigation Kashmir.
11. All Officers of the Department of Law, Justice and Parliamentary Affairs.
12. Private Secretary to Chief Secretary for information of the Chief Secretary.
13. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
14. I/C Website Section
15. Government Order File.
16. Concerned File.



(Reyaz Ali Bhat)

**Assistant Legal Remembrancer**

116161  
31-05-2024,